

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 49/(MAH)/2016

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2018

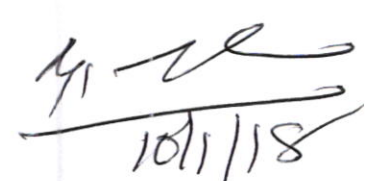
NAME OF THE PARTIES: Dr. Dipti Patankar & Anr.


V/s.

M/s. Joy Hospital Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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31	Dr. Dipti Patankar B. S. Sopalekar Sr Partner Sr Partner Advocate for petitioner.	Sr Partner Sr Partner Advocate for petitioner.	 10/1/18
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V. R. Shah for R ₁ a R ₅	Advocate for R ₁ & R ₅	
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H. Selgoshkar	Adv for R ₁ -3	
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ORDER

CP 49/241/NCLT/MB/MAH/2016

1. On receiving the Settlement proposal from the side of the Respondents, counter-proposal is made from the side of the Petitioner, circulated today.
2. To peruse the counter-proposal, matter is adjourned to **05.02.2018** as consented by both the Sides.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

Date : 10.01.2018

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Sd/-

M.K. SHRAWAT

Member (Judicial)